

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4349
ANSWERED ON:16.12.2009
UNIQUE IDENTIFICATION NUMBER
Shekhar Shri Neeraj

Will the Minister of PLANNING be pleased to state:

- (a) whether Unique Identification Number (UIN) would be made mandatory for all citizens, gradually replacing other identification cards;
- (b) if so, the details thereof;
- (c) whether confidentiality of personal details of individuals will be at risk after issuing UIN;
- (d) if so, whether the Government needs to bring a privacy policy to safeguard the same;
- (e) if so, the details thereof; and
- (f) the method by which the UIN project will maintain a balance between privacy of individuals and requirement of security agencies to combat terrorism?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) : As of now, there is no proposal to make Unique Identification (UID) number for residents mandatory or replace the existing identification cards.
- (b) : Does not arise
- (c) to (f): The Unique Identification Authority of India (UIDAI) will not share resident data unless required by law. A legal framework is being envisaged to safeguard the privacy of the resident's data and also take care of the security requirements of the country.